

2011

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
Original Application No. 177 / 2022

In the matter of : -

Abhist Kusum Gupta ... Applicant


Versus

State of U.P. & Ors. ... Respondents

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Place: New Delhi  
Date: 16. 01.2026

Drafted & Filed by:  
  
(SHIVAM SAKSENA)  
Advocate for Respondent No.9  
210, Lawyers Chamber,  
C.K. Daphtary Block,  
Supreme Court, New Delhi-01  
Ch.: 011 - 23073983  
MOB : 99718 85963

2012

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 177/2022

In the matter of: -

Abhist Kusum Gupta ... Applicants

Versus

State of Uttar Pradesh and Others. ... Respondents

STATUS REPORT ON BEHALF OF RESPONDENT NO. 9, GREATER  
NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY

Most Respectfully Showeth

1. The above said Original Application is pending consideration before this Hon'ble Tribunal. Earlier, the answering respondent had filed on 14.01.2026 the details of all the 281 nos. of ponds falling in the jurisdictional area of Greater Noida Industrial Development Authority and the status of restoration/rejuvenation upto that date.
2. The details of the 281 nos. of ponds are not being repeated for the sake of brevity. The answering Respondent shall refer to and reply upon those details as set out in the Status Report filed on 22.07.2024.
3. Since the last Status report, in regard to Category A, there has been further improvement in the number of ponds that have been restored / rejuvenated. A comparative chart of the status, as per the previous report and as of now, is being annexed hereto and marked as Annexure R-9/1 to this Report.

4. As regards the ponds falling in Category B of the chart, it is submitted that E-tendering is completed and development work is started. So far as the ponds falling in Category D is concerned, it is for the District Administration to take necessary steps for which communication dt.4.01.2024, 12.1.2024, 14.2.2024, 23.2.2024, 6.03.2024, 31.07.2024 and 6.08.2024 had been addressed.

**Date:- 14.01.2026**



**Manager (Civil), WC-8**

**For Respondent No. 9**

2014

3

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 177/2022



In the matter of: -

Abhist Kusum Gupta

... Applicants

Versus

State of Uttar Pradesh and Others.

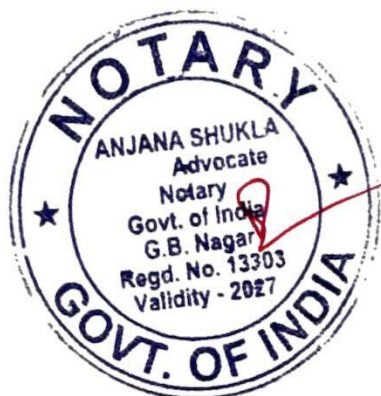
... Respondents

#### AFFIDAVIT

I, Mithlesh Kumar, S/o Sh. Subash Chand, aged about 30 years, resident of Type-3, 43, Staff Colony, Sector Eta-1, Gr. Noida, do hereby solemnly affirm and state as under

1. That the Deponent is presently posted as Manager (Civil), W.C.- 8 with the Respondent Authority and as such competent and authorized to affirm this affidavit on behalf of the said Respondent.

2. I state that the accompanying Status Report has been drafted under my instructions. I have read the same and state that the contents thereof are true and correct to my knowledge as derived from the records of the Respondent Authority.



3. The Annexure to this Report is a true copy of its respective originals.

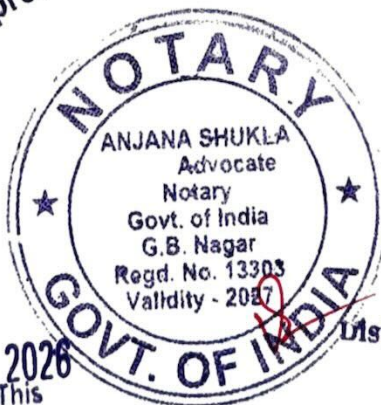
DEPONENT

VERIFICATION:

Verified at Gr. Noida on this the day of ..... Jan, 2026 that the factual contents of this Affidavit are true and correct to my knowledge as derived from the records of the case and nothing stated therein is false and nothing material has been concealed there from. The last para is prayer to this Hon'ble Court.

DEPONENT

I identified the deponent who has signed in my presence



ATTESTED

ANJANA SHUKLA Advocate Notary Distt. Gautam Budh Nagar (U.P.)

SI No : 144/26 Date: 15 JAN 2026 Certified This  
Sh./Sml. [Signature]  
S/o Sh. [Signature]  
R/o [Signature]  
Identified by Shri. [Signature]  
Presented his affidavit before the today date and verified the Contents of Documents

15 JAN 2026

ANJANA SHUKLA Advocate Notary G. B. Nagar (U.P.)

# GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY

## STATUS OF DETAILS OF PONDS

SR. NO.	DESCRIPTION	STATUS AS ON DATE-15.07.2025 NO. OF PONDS	STATUS AS ON DATE-13.01.2026 NO. OF PONDS
<b>A. FIRST PHASE</b>			
1	WORKS COMPLETED BY GNIDA	147	150
2	PONDS DEVELOPED BY NGO & Others	44	44
3	POND DEVELOPMENT WORKS IN PROGRESS (Physical progress near about 80% and expected to be completed by the end of Feb 2026)	6*	3*
	<b>TOTAL (A)</b>	<b>197</b>	<b>197</b>
<b>B. SECOND PHASE</b>			
1	WORKS IN E-TENDERING PROCESS	0**	0**
2	LOW LYING AREA OF SHAMSHAN BHOOMI IN VILLAGE RAIPUR BANGAR, which was incorrectly mentioned as village-Ghori Bacheda in the earlier status report.	1	1
3	POND DEVELOPMENT WORKS IN PROGRESS PHASE-2 BY GNIDA	16***	12***
4	POND DEVELOPMENT WORKS COMPLETED PHASE-2 BY GNIDA	6****	10****
	<b>TOTAL (B)</b>	<b>23</b>	<b>23</b>
<b>C.</b>			
1	PUBLIC DEVELOPMENT WORK (PWD ROADS & RAILWAY TRACKS ETC.)	9	9
2	ASSETS ALLOCATION	2	2
	<b>TOTAL (C)</b>	<b>11</b>	<b>11</b>
<b>D. OLD DENSE POPULATION / ENCROACHMENT (Action to be taken by District Administration)</b>			
	<b>TOTAL (D)</b>	<b>50</b>	<b>50</b>
	<b>TOTAL (A+B+C+D)</b>	<b>281</b>	<b>281</b>

2016

**NOTE**

\*Numbers in A3 reduced from 06 to 03 because Development work of 03 numbers of Pond's has been completed. Completed Work is reflected in Row No-A1.  
 \*\*Figures in B1 Numbers reduced from 6 to 0 because E-tendering process was completed for these number of ponds. The Development of work is in progress & this is reflected in Row B3

\*\*\* Figures in B3 Numbers reduced from 16 to 12 because Development of 04 Nos Pond in Phase-2 has been completed. Completed work is reflected in B4.  
 \*\*\*\* Figures is increased from 6 to 10 because Development workof 10 Nos pond has been completed. Completed Work is reflected in Row B4.




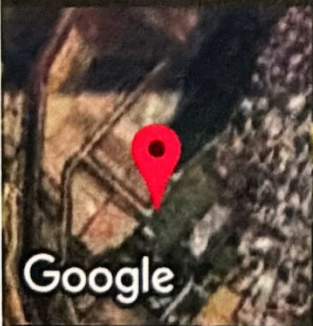
5  
ANNEXURE R9/1


2017

6  
ANNEXURE R9/2



 GPS Map Camera



Greater Noida, Uttar Pradesh, India 

190, Greater Noida, Uttar Pradesh 203202, India

Lat 28.445739° Long 77.599844°

10/10/25 08:46 AM GMT +05:30

Google

2018

7



GPS Map Camera

# Nawada, Uttar Pradesh, India



9hpg+25, Nawada, Uttar Pradesh 203201, India

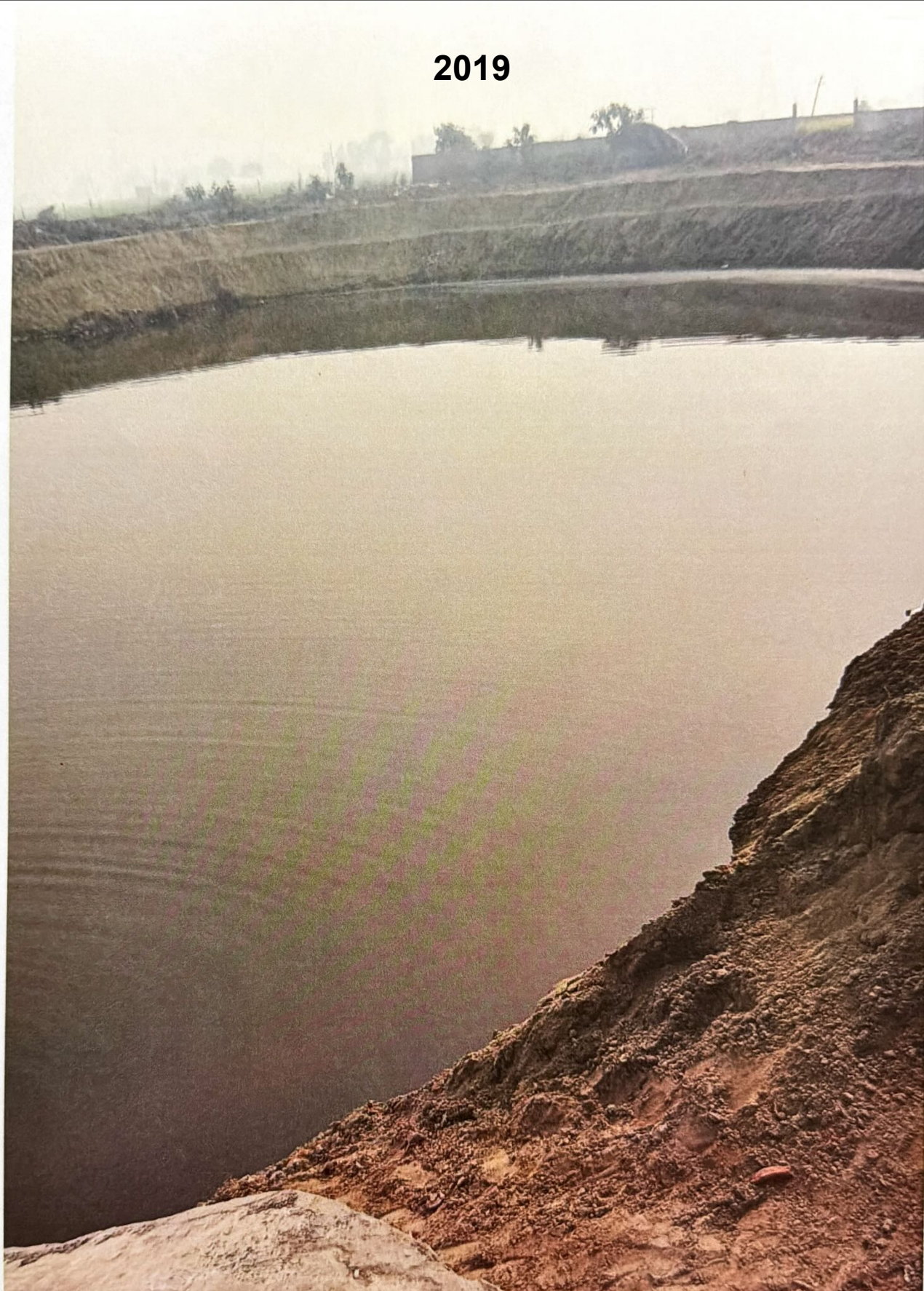
Lat 28.3859° Long 77.57592°

Monday, 12/01/2026 05:43 PM GMT +05:30



2019


8




GPS Map Camera




Facing South East

**Deota, Uttar Pradesh, India**   
Cm25+qvh, Deota, Uttar Pradesh 203202, India  
Lat 28.401062° Long 77.660332°  
Tuesday, 13/01/2026 01:16 PM GMT +05:30  
Azimuth/Bearing : 120.95°



 205 m

 34.51  $\mu$ T

2020



GPS Map Camera



# Maincha, Uttar Pradesh, India

Cjw2+ccg, Maincha, Uttar Pradesh 203202, India

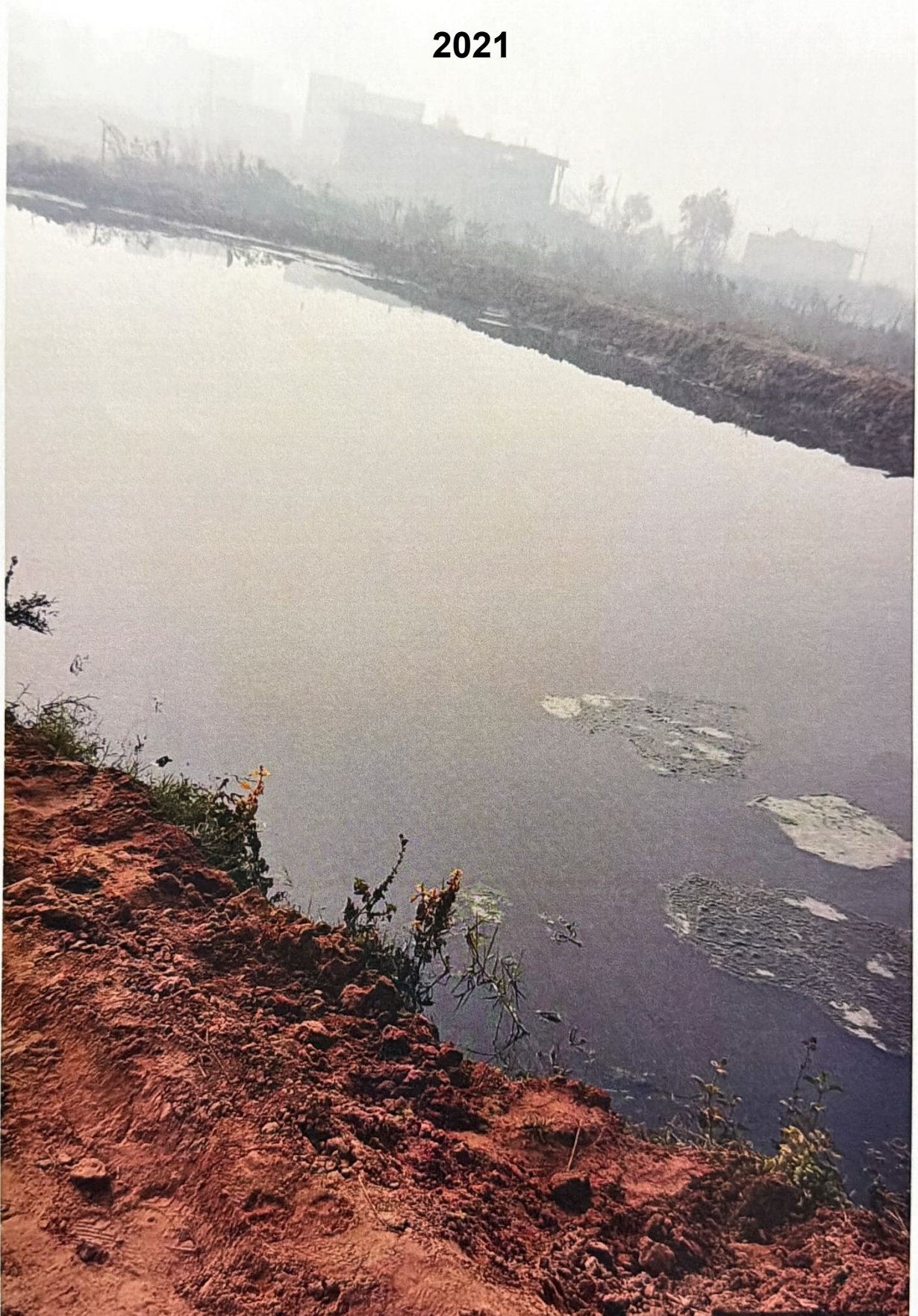
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10/10/25 08:48 AM GMT +05:30

9

2021

10



GPS Map Camera



Facing East

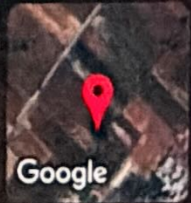
Kherli Hafizpur, Uttar Pradesh, India

Cj5r+82f, Kaloni, Kherli Hafizpur, Uttar Pradesh 203202, India

Lat 28.40952° Long 77.63875°

Wednesday, 14/01/2026 10:57 AM GMT +05:30

Azimuth/Bearing : 69.72°



204 m

25.74  $\mu$ T

2022




GPS Map Camera


344° N


Facing North

### Astauli, Uttar Pradesh, India

 9mq7+r7r, Astauli, Uttar Pradesh 203202, India  
Lat 28.39201° Long 77.664747°  
Tuesday, 13/01/2026 01:55 PM GMT +05:30  
Azimuth/Bearing : 344.06°



 204 m

 13.72  $\mu$ T